

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHANDIGARH BENCH**

**O. A. No.60/518/2018**

**Date of decision: 02.05.2018**

**CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J).  
HON'BLE MRS. P. GOPINATH, MEMBER (A).**

Rohit Kumar S/o Shri Mam Chand, aged 27 years, R/o H. No.844 Ram Nagar, Jagadhari Workshop, District Yamunanagar, 135002, Haryana.

**... APPLICANT  
VERSUS**

1. Union of India through General Manager, Northern Railway, Baroda House, New Delhi.
2. Railway Recruitment Board, Government of India, Ministry of Railways, Northern Railways, Railway Colony, Near Railway Station, Chandigarh-160002 through its General Manager.

**... RESPONDENTS**

**PRESENT:** Sh. Rajiv Sharma, counsel for the applicant.

**ORDER (Oral)**

**SANJEEV KAUSHIK, MEMBER (J):-**

1. After arguing matter for some-time, counsel for the applicant seeks permission to withdraw this O.A. enabling the applicant to file a fresh one on the same cause of action, with better particulars by impugning the advertisement where persons like the applicant who are having Apprentices training have been declined 20% quota of the vacancies against the direct recruitment post.
2. Ordered accordingly.

**(P. GOPINATH)  
MEMBER (A)**

**(SANJEEV KAUSHIK)  
MEMBER (J)**

Date: 02.05.2018.  
Place: Chandigarh.

'KR'